

1	2	3	4	5	6
4.	Singareni Collieries Ltd.	678.40	272.00 (40.09%)	..	..
5.	Lube India Ltd.	480.00	240.00 (50%)	..	..
6.	British India Corporation Ltd.	358.60	106.00 (29.56)	..	..
7.	Bolani Ores Ltd.	100.00	50.50 (50.50%)	..	..
8.	Sindhu Resettlement Corporation Ltd.	152.30	50.00 (32.83%)	..	..
9.	Manganese Ore India Ltd. Equity Preference.	143.70 71.80	24 (16.98%) 12.20 (16.99%)	.. 0.90	.. 7.4
10.	Machinery Manufacturing Co. Ltd. Equity Preference	60.80 39.00	6.80 (11.18%) 25.00 (64.10%)	..	..
11.	Sikkim Mining Corporation Ltd.	50.60	24.80 (49.01%)	..	..

**Studies made by Officers sent to U. S. A. on Invitation from Ford Foundation**

4266. KUMARI KAMLA KUMARI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 8328 on the 4th May, 1970 regarding the details of the studies conducted by the non-technical high officials of Central Government who were sent to U. S. A. on invitation from the Ford Foundation and State whether the information referred to therein has since been collected and if so, when it will be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : The required information relating to Question No. 8328 is still to be received from one of the ministries of the Government of India. On receipt thereof, complete information will be laid on the Table of the House.

**Loan given to Coking Collieries for Expansion**

4267. SHRI R. N. BARMAN : Will the Minister of FINANCE be pleased to state :

(a) the number of coking collieries given long term, medium term and short term loans for expansion since 1969 ;

(b) the names of Banks and public financial Institutions sanctioning such loans ;

(c) the amount of loan sanctioned and whether the whole of it has been disbursed ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (d). Of the commercial banks the all India long term public financial institutions, namely, the Industrial Development Bank of India, Industrial Finance Corporation of India, Unit Trust of India and the Industrial Credit and Investment Corporation of India, only the Industrial Credit and Investment Corporation of India has sanctioned since 1969 a foreign currency loan of Rs. 7.4 lakhs to one coking coal colliery in August, 1971. The loan has not yet been disbursed pending legal formalities.